Sl No.	Name of the Acts	Year of Acts	Assam Act No.
1.	The Assam Administrative Tribunal Act, 1977	1977	4
2.	The Assam Administration of Justice in the North CacharHills District Act, 2009	2009	25
3.	The Assam Advocate Welfare Fund Act, 1999	1999	18
4.	The Assam Administration of Justice in the Karbi Anglong District Act, 2009	2009	27
5.	The Assam Agricultural Credit Operation and Miscellaneous Provisions (Bank), 1977	1977	7
6.	The Assam Agricultural Farming Corporation Act,1973	1973	8
7.	The Assam Agricultural Income Tax Act, 1939	1939	9
8.	The Assam Agricultural university Act, 1968	1968	24
9.	The Assam Autonomous Districts Administration of Justice Act, 1960.	1960	14
10.	The Assam Alienation of Land Regulation Act, 1980.	1980	1
11.	The Assam Ancient Monuments and Records Act,1959.	1959	25
12.	The Armed Forces (Assam and Manipur Special Powers) Act, 1958.	1958	28
13.	The Assam Amusement of Revenue Free Waste Landand Grants act, 1948.	1948	24
14.	The Assam Autonomous Districts Administration of Justice (Miscellaneous) Provisions Act, 1957.	1957	22
15.	The Assam Authoritative Texts (State Laws) Act, 2018	2018	
16.	The Assamese Language Learning Act, 2020	2020	5

В

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	C		
1.	The Chemical Unit of Messers Associated Industries(Assam) Limited Acquisition and Transfer of Undertaking Act, 1987.	1987	21
2.	The Chief Whips of the Legislative Parties in the Assam Legislative Assembly (Facilities) Act, 2012	2012	14
3.	The Chin Hills Regulation 1896	1896	5
4.	The Assam Cinema Regulation, 1953	1953	14
5.	The Indian Civil Services (Bengal) Loans Prohibition Regulation 1793	1793	38
6.	The Assam College Employees Provincialisation Act,2005	2005	46
7.	The Bengal Corruption and Extortion Regulation Act, 1827.	1827	3
8.	The Assam Co-operative Societies Act, 2012	2012	4
9.	The Assam Community Health Profession Act, 2015	2015	15
10.	The Assam Co-operative Agriculture and Rural Development (Bank) Act, 1960.	1960	1
11.	The Assam Court Fees Act, 1870	1870	7
12.	The Criminal Law Amendment (Extension to Autonomous Districts) Act, 1955.	1955	7
13.	The Civil Procedure(Assam Amendment) Act, 1941	1941	
14.	The Assam Commitees of the Legislative (Evidence) Act, 1947	1947	
15.	The Assam Cooperative Land Mortgage Bank Act, 1960	1960	
16.	The Assam Cotton University Act, 2017	2017	22
17.	The Assam Contingency Fund Act, 1950	1950	

18.	Code of Civil Procedure(Assam Amendment) Act,	1953	
	1953		

D

1.	The (Bengal) Decennial Settlement Regulation Act, 1793	1793	8
2.	The Deori Autonomous Council Act, 2005.	2005	25
3.	The Dibrugarh University Act, 1965.	1965	8
4.	The Assam Disturbed Areas Act, 1955	1955	19
5.	The Assam Displaced Persons (Rehabilitation Loans) Act, 1951.	1951	16
6.	The Assam Don-Bosco University Act, 2009.	2009	9
7.	The Assam Down Town University Act, 2009.	2010	8
8.	The Assam Direct Recruitment Commissions for Analogous Posts in Class-III and Class-IV Act, 2021	2021	42

1.	The Eastern Frontiers Regulation (Bengal), 1873.	1873	5
2.	The Assam Electricity Control (Emergency Powers)Act, 1947.	1947	9
3.	The Assam Electricity Duty Act, 1964	1964	30
4.	The Assam Embankment and Drainage ValidationAct, 1960.	1960	26
5.	The Assam Enhanced Police Disciplinary Powers Act,1950.	1950	18
6.	The Essential Services Maintenance (Assam) Act,1980.	1980	41
7.	The Assam Evacuee Property Act, 1951.	1951	11
8.	The Assam Excise Act, 2000.	2000	14
9.	The Assam Excise (Amendment) Extension to the Garo Hills, Mikir Hills and North Cachar Hills Districts) Act, 1954.	1954	39
10.	The Assam Employees Parent Responsibilities and Norms for Accountability and Monitoring Act, 2017	2017	43
11.	The Assam Ease of Doing Business Act, 2016	2016	5
12.	The Assam Education(Provincialisation of Services of Teachers and reorganization of Educational Institutions) Act, 2017	2017	25
13.	The Assam Elementary and Secondary School Teachers' (Regulation of Posting and Transfer)Act, 2020	2020	3
14.	The Assam Embankment & Drainage Act, 1953		

1.	The Assam Finance Commission (Miscellaneous Provisions) Act, 1995.	1995	6
2.	The Assam Fire Service Act, 1985	1985	13
3.	The Assam Fish Seeds Act, 2005	2005	14
4.	The Assam Fixation of Ceiling on Land Holdings Act,1956	1957	1
5.	The Assam Fiscal Responsibility and Budget Management Act, 2005.	2005	27
6.	The Assam Forest Regulation Act, 1891	1891	7
7.	The Bengal Foreign Immigrants Regulation Acts, 1812	1812	11
8.	The Assam Forest Protection Force Act, 1987.	1987	22
9.	The Assam Forest (Removal and Storage of Forest Produce Regulation) Act, 2000.	2000	12
10.	The Assam Finance Act, 1939 to 1979		

G

1.	The Assam Game and Betting Act, 1970	1970	18
2.	The Assam General Clauses Act, 1915.	1915	2
3.	The Goalpara Tenancy (Emergency Provisions) Act,1962.	1962	25
4.	The Goalpara Tenancy (Extension to Autonomous Districts of Garo Hills) Act, 1953.	1953	24
5.	The Assam Gratuity Act, 1992	1993	13
6.	The Assam Ground Water Control and RegulationAct, 2012.	2012	16
7.	The Gauhati University Act,1947	1947	16
8.	The Guwahati Prevention of Defacement of PropertyAct, 2006.	2007	1
9.	The Gauhati Municipal Corporation Act, 1969.	1973	1
10.	The Guwahati Water bodies (Preservation and Conservation) Act, 2008	2008	20
11.	The Gauhati Metropolitan Development AuthorityAct, 1985.	1987	20
12.	The Guwahati Building Construction (Regulation) Act,2010	2010	14
13.	The Guwahati Metropolitan Drinking water Sewerage Board Act, 2009	2009	10
14.	The Assam Goods and Services Tax Act, 2017	2017	28
15.	The Girijananda Chowdhury University, Assam, Act, 2022	2022	
16.	The Gurucharan University Act, 2023	2023	57

<u>H</u>

1.	The Assam Health (Prohibition of Manufacturing, Advertisement, trade, storage, Distribution, Saleand Consumption of Zarda, Gutkha, Panmasala etc. containing Tobacco and/or Nicotine) Act, 2013.	2014	1
	(The Act is Strike down by Hon'ble GHC vide Judgement dated 27 th Oct,2017 in W.P(c)No.1583/2014)		
2.	The Assam Higher Secondary Education Act, 1984	1984	17
3.	The Assam Hill Land and Ecological sites (Protection and Management) Act, 2006.	2007	5
4.	The Assam Home Guards Act, 1947.	1947	24
5.	The Assam Homeopathic Medicine Act, 1955.	1955	11
6.	The Assam Heritage(Tangible) Protection, Preservation and Maintenance Act, 2020	2020	19
7.	The Assam Healing(Prevention of Evil) Practices Act, 2024	2024	8

I

1.	The Industrial Disputes (Assam Amendment) Act,1962.	1962	8
2.	The Industrial Disputes (Appellate Tribunal Extension to the Assam Autonomous Districts) Act,1956.	1956	14
3.	The Industrial Disputes (Appellate Tribunal) (Withdrawal of Assam Modification Orders) Act, 1958.	1958	20
4.	The Assam Industrial Infrastructure Development Corporation Act, 1990.	1991	1
5.	The Assam Irrigation Act, 1983	1983	8
6.	The Assam Irrigation Water Users Act, 2004.	2005	5
7.	The Assam Inland Water Transport Regulatory Authority Act, 2018	2018	
8.	Indian Tolls (Assam)(Amendment) Act, 1931	1931	

J

1.	The Jogighopa (Assam) Unit of Ashok Paper Mills Ltd. (Acquisition and transfer of Undertaking) Act, 1990.	1990	15
2.	The Jyoti Bishnu University of Art and Culture Act, 2011	2011	10
3.	The Jagannath Barooah University Act, 2023	2023	66

<u>K</u>

1.	The Assam Khadi and Village Industries Board Act, 1955.	1955	16
2.	The Assam Kaziranga University Act, 2012	2012	7
3.	The Krishana Kanta Handique State Open University Act,2005.	2005	37
4.	The Kumar Bhaskar Varma Sanskrit and Ancient Studies University Act, 2011	2011	9
5.	The Assam Krishnaguru Adhayatmik Biswavidyalaya Act, 2017	2017	26
6.	The Kamatapur Autonomous Council Act, 2020	2020	25

L

1.	The Lalung (Tiwa) Autonomous Council Act, 1995.	1995	25
2.	The Assam Land Requisition and Acquisition Act, 1964.	1964	15
3.	The Assam Land Holding (Adoption of Relationship under Assam Land Revenue Regulation 1886 in the Acquired Permanently Settled Estates) Act, 1974.		1
4.	Land Grabbing (Prohibition) Act, 2011	2011	21
5.	The Assam Land and Revenue Regulation, 1886	1886	1
6.	The Assam Land Revenue, Rent and Cess (Apportionment) Act,1950.	1950	14
7.	The Assam Land Revenue Reassessment Act.	1936	8
8.	The Assam Land Revenue and Rent (Surcharge) Act, 1970.	1970	10
9.	The Assam State Legislature Members (Removal of Disqualifications) Act, 1950.	1950	13
10.	The Assam Legislative Assembly members Salaries, Allowances and Pensions Act, 1958.	1958	14
11.	The Assam Liquor Prohibition Act, 1952	1952	1
12.	The Assam Lifts and Escalators Act, 2006.	2006	5
13.	The Assam Local Funds and Accounts and Audit, 1930	1930	2
14.	The Assam Local Rates Regulation, 1879	1879	3
15.	The Assam Local Self Government Fiscal Responsibility Act,2011	2011	20
16.	The Assam Lusai Hills District (Acquisition of Chiefs' Right) Act, 1954.	1954	21
17.	The Lokayukta and Upalokayukta Act, 1985.	1986	20

<u>Alphabetical List of Assam Acts</u>

M

1.	The Mahapursha Srimanta Sankaradeva Viswavidyalaya Act, 2013.	2013	19
2.	The Majuli Cultural Landscape Region Act, 2006.	2006	7
3.	The Assam Maintenance of Public Order (Autonomous) Districts Act, 1953	1953	16
4.	The Assam Management of Estates Act, 1949.	1949	17
5.	The Assam Management of Estates (Extension to Autonomous Districts of Garo Hills) Act, 1953	1953	18
6.	The Assam Medicare Service Persons and Medicare Service Institutions (Prevention of Violence and Damage to Property Act, 2011.	2013	3
7.	The Assam Medical Council Act, 1999	1999	26
8.	The Minimum Wages (Assam) (Amendment) Act, 1964	1964	19
9.	The Mising Autonomous Council Act, 1995.	1995	26
10.	The Assam Minister's Ministers of State and Deputy Minister's Salaries and Allowances Act, 1958.	1958	15
11.	The Assam Muslim Marriage and Divorces Registration Act, 1935.	1935	9
12.	The Assam Money Lenders Act, 1934	1934	4
13.	The Assam Mobile Theater Regulation and Artist Welfare fund Act, 2010.	2010	17
14.	The Assam Motor Vehicles Taxation Act, 1936	1936	9
16.	The Assam Municipal Act, 1956	1957	15
17.	The Assam Municipality Disclosure Act, 2007	2007	27
18.	The Assam Medical Act, 1916	1916	
19.	The Madhabdev University Act, 2017	2017	
20.	Majuli University of Culture Act, 2017	2017	
21.	Assam Ministers and Leader of the Opposition Salaries, Allowances and Amenities Act, 2018	2018	
22.	The Assam Micro, Small and Medium Enterprises (Facilitation of Establishment and Operation) Act, 2020	2020	
23.	The Matak Autonomous Council Act, 2020	2020	24
24.	The Moran Autonomous Council Act, 2020	2020	26
25.	The Assam Municipal Employees Act, 2021	2021	15
26.	The Assam Micro Finance Institutions (Regulation of Money Lending) Act, 2020	2020	5
27.	The Assam Mobility of Employees of State Government and other Establishment (For Optimum Utilisation of Available Manpower for Efficiency) Act, 2023	2023	49

<u>N</u>

1.	The National Sports Club of Assam (Taking Over of Management and Control) Act, 1977	1977	5
2.	The National Law School and Judicial Academy Assam Act,2009.	2009	25
3.	The Assam Non-Government Schools and Colleges Employees Centralized Provident Fund Scheme Act, 1969.	1969	15
4.	The Assam Non-Government Educational Institutions (Regulation and Management) Act, 2007.	2007	4
5.	The Nowgong and Sibsagar (Assimilation of Laws) Act, 1953	1953	22
6.	The Assam Nurses', Midwives and Health Visitors' RegistrationAct, 1944.	1944	2
7.	The Assam Non-Government Educational Institution(Regulation of Fees) Act, 2018	2018	15
8.	The North Lakhimpur University Act, 2023	2023	58
9.	The Nagaon University Act, 2023	2023	59

<u>O</u>

1.	The Assam Official Language Act, 1960.	1960	33
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1.	The Assam Panchayat Act, 1994	1994	18
2.	The Assam Panchayat Employees Provincialisation Act, 1999.	1999	22
3.	The Assam Parliamentary Secretaries (Appointment, Salaries, Allowances and Miscellaneous Provisions) Act, 2004.	2004	23
4.	The Assam Passengers and Goods Taxation Act, 1962.	1962	16
5.	The Payment of Wages (Assam Amendment) Act, 1969.	1970	1
6.	The Assam Physically Handicapped Persons (Employment in Factories Act, 1986.	1990	2
7.	The Assam Police Act, 2007	2007	20
8.	The Assam Police Officers Regulation 1883	1883	2
9.	The Assam Preventive Detention act, 1980	1980	5
10.	The Bengal Prevention of Inoculation Act, 1865.	1865	4
11.	The Bengal Prevention of Cruelty to Animals Act, 1869	1869	13
12.	The Prisons (Assam Amendment) Act, 1956	1956	12
13.	The Assam Prisons Act, 2013	2013	15
14.	The Assam Private Universities Act, 2007	2007	12
15.	The Assam Professions, Trades, Callings and Employments Taxation Act, 1947.	1947	6
16.	The Assam Prohibition of Smoking and Non-Smokers Health Protection Act, 1999.	1999	17
17.	The Assam Prohibition of Ragging Act, 1998.	1999	1
18.	The Bengal Public Demand Recovery Act, 1913.	1913	3
19.	The Pragjyotishpur University Act, 2022		
20.	The Assam Public Premises (Eviction of Unauthorized Occupants) Act, 1971.	1976	20
21.	The Assam Public Records Act, 2002	2002	16
22.	The Assam Public Health Act, 2010	2010	12
23.	The Assam Public Procurement Act, 2017	2017	24
24.	The Assam Passengers and Goods Taxation Act, 1962	1962	
25.	The Assam Private Placement Agencies for Recruitment of Workers (Regulation) Act, 2019	2019	10

26.	The Assam Smoking in Passengers Vehicle Act, 1954	1954	
27.	The Assam Public Works (Regulation of Road Development and Road Transport)Act, 2010	2010	17
28.	The Assam Prevention of Begging Act, 1964	1964	
29.	The Assam Public Safety(Measures) Enforcement Act, 2023	2023	31
30.	The Assam Public Examination(Measures for Prevention of Unfair Means in Recruitment) Act, 2024	2024	12

<u>R</u>

1.	The Rabha Hasang Autonomous Council Act, 1995.	1995	1
2.	The Assam Rajiv Gandhi University of Co-operative Management Act, 2010	2010	25
3.	The Assam Rashtra Bhasa Prashar Samiti (Taking Over of Management and Control) Act, 1984.	1984	23
4.	The Assam Regulated and Licensed Warehouse Act, 1959	1960	15
5.	The Registration (Assam) (Amendment) Act, 2009	2009	29
6.	The Assam Recovery of Loans Act, 1976.	1976	22
7.	The Bengal Rent Recovery (Under Tenures) Act, 1865.	1865	8
8.	The Assam Requisition and Control of Vehicles Act, 1968	1969	5
9.	The Assam Revenue Recovery (Assam Amendment)Act, 1971.	1971	16
10.	The Assam Right to Public Service Act, 2012.	2012	9
11.	The Assam Rural In-debtness Relief Act, 1975.	1975	12
12.	The Assam Royal Global University Act, 2013	2013	23
13.	The Assam Rural Health Regulatory Authority Act, 2004.	2004	19
14.	The Rabindra Nath Tagore University Act, 2017	2017	34

<u>S</u>

1.	The Assam Minister's and Leader of the Oppositions Salaries and Allowances and Amenities Act, 2018	2018	
2.	The Assam Scheduled Castes and Scheduled Tribes (Reservation of Vacancies in Services and Poss) Act, 1978.	1978	12
3.	The Assam Science and Technology University Act, 2009	2010	3.
4.	The Assam Sericultural (Silk Worm Seed Cocoon and Silk Yarn Control) Act, 1987.	1990	14
5.	The Shillong (Executive of Decrees) Act, 1943.	1943	12
6.	The Shillong Civil Courts and Laws Act, 1947.	1947	8
8.	The Assam Shops and Establishments Act, 1974	1974	21
9.	The Assam Slum Areas (Improvement and Clearance) Act, 1959.	1961	12
10.	The Societies Registration (Assam Amendment) Act, 1948.	1948	14
11.	The Sonowal Kacharis Autonomous Council Act, 2005	2005	20
12.	The Assam Special Powers (Press) Act, 1960.	1961	3
13.	The Srimanta Sankaradeva University of Health Science Act, 2007.	2007	13
14.	The Indian Stamp (Assam Amendment) Act, 1967.	1967	10
15.	The Assam State Acquisition of Land Belonging to Religious or Charitable Institutions of Public Nature Act, 1959.	1961	9
16.	The Assam State Commission for Minorities Act, 2003.	2003	20
17.	The Assam State Commission for Women Act, 1994.	1994	21
18.	The Assam State Legislature (Continuance of English Language) Act, 1964.	1964	23
19.	The Assam State Transport Corporation (Prevention of unauthorized Travel) Act, 1977.	1977	6
20.	The Assam State Vigilance Commission Act, 2010	2013	1
21.	The Assam Students and Juvenile Smoking Act, 1923	1923	2
22.	The Assam State Capital Region Development Authority Act, 2017	2017	
23.	The Assam State Housing Board Act, 1972	1972	
24.	The Assam State Legislature Members (Removal of Disqualification) Act, 1950	1950	
25.	The Assam Speaker's and Deputy Speaker's Salaries, Allowances and Amenities Act, 2018	2018	8

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26.	The Assam State Road Transport Act, 1954	1954	
27.	The Skill University Act, 2020	2020	9
28.	The Assam Sri Sri Aniruddhadeva Sports University Act, 2018	2018	29
29.	The Assam State Youth Commission Act, 2022	2022	18
30.	The Assam State School Education Board Act, 2024	2024	11
31.	The Swahid kanaklata Barua State University Act, 2024	2024	5
32.	The Assam State Commission for Safai Karmacharis Act, 2023	2024	1
33.	The Sibsagar University Act, 2023	2023	56

<u>T</u>

1.	The Assam Taxation of Publications of Information Act, 1975	1975	11
2.	The Assam Taxation of (On Goods Carried by Road or In-land Water Ways) Act, 1961	1961	10
3.	The Assam Taxation (Liquidation of Arrears Dues) Act, 2005.	2005	11
4.	The Assam Taxation on (Specified Lands) Act, 1990.	1990	12
5.	The Assam Taxation (Settlement of Dispute) Act, 2000	2000	7
6.	The Assam Tea Plantations Provident Fund and Pension Fund and Deposit Linked Insurance Fund) Scheme Act, 1955.	1955	10
7.	The Assam Tea Plantations Employees Welfare Fund Act, 1959.	1960	16
8.	The Assam Temporarily Settled Areas Tenancy Act, 1971	1971	23
9.	The Assam Town and Country Planning Act, 1960	1960	2
10.	The Transfer of Property (Assam Amendment) Act, 1970.	1976	10
11.	The Thengal Kachari Autonomous Council Act, 2005.	2005	38
12.	The Bengal Troops, Transport and Traveller's Assistance Regulation, 1806.	1806	11
13.	The Bengal Troops Transport Regulation, 1825	1825	6
14.	The Assam Tenancy Act, 2021	2021	31
15.	The Assam Tourism (Development & Registration) Act, 2024	2024	13

Alphabetical List of Assam Acts Upto.....

U

1.	The Assam Urban Water Supply and Swerage Board Act,	1987	
	1987.		

V

1.	The Assam Village Defence Organisation Act, 1966	1966	22
2.	The Assam State Vigilance Commission Act, 2012	2013	1
3.	The Assam Venture Educational Institution	2011	17
	(Provincialisation of University) Act, 2011		

$\underline{\mathbf{W}}$

1.	The Bengal Wills and Intestacy Regulation, 1799	1799	5
2.	The Wildlife Protection (Assam) (Amendment) Act, 2009	2009	31
3.	The Assam Women (Reservation of Vacancies in Services and Posts) Act, 2004	2005	29
4.	The Assam Women's University Act, 2013	2013	22
5.	The Assam Witch Hunting Prohibition, Prevention and Protection Act, 2015	2018	21
6.	The Assam Weights and Measures (Enforcement) Act, 1959	1959	12

1.	The Assam Yoga Council Act, 2018	2018	7
